

FORM No. 4.
(See Rule 42)

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

ORDER SHEET

1. original Application No. 43 / 2006
2. Misc Petition No. _____
3. Contempt Petition No. _____
4. Review Application No. _____

Applicant(S) Smti Nita Das

Respondants U.O. 12 Dns.

Advocate for the Applicant(S) S. Huda, A. Hai, Z. L. Dey
Dr. J. L. Sarkar,

Advocate for the Respondant(S) Plf. Counsel.....

Notes of the Registry	Date	Order of the Tribunal
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This application is in form
is filed/C. F. (Rs. 50/-)
deposited BD
No. 266319181
Dated 8.2.06

N. Sankar
1/2 Dy. Registrar 15.2.06

Steps Taken

17.2.06 Present: Hon'ble Mr. K. V. Sachidanandan
Vice-Chairman

The claim of the applicant is that she has been working in the Railway in different capacities, but she appeared in the written test for the post of Chief O.S. In the Notification dated 4.5.05 it has been declared that she had been duly selected in the selection test for promotion to the post of Chief O.S. The grievance of the applicant is that though she had passed in the selection test the applicant has not been promoted to the post of Chief O.S. and it has been lying vacant in the Statistical Branch. Despite the fact that the applicant has made representation on 27.7.2005 before the Respondents the same has not been disposed of by the competent authority.

2-
O.A. 43/06

17.2.06. I have heard Mr. S. Huda learned
counsel for the applicant and Dr. J. L.
Sarkar learned counsel for the Railways.

When the matter came up for hearing
Mr. S. Huda learned counsel for the
applicant submits that larger issue is
involved regarding qualifying service
of the applicant. I am of the view that
the application is to be admitted. Admit.
Post the matter on 4.4.06.


Vice-Chairman

lm

Notice duly served
on resp. nos. 1, 2 & 3.

22/2/06.

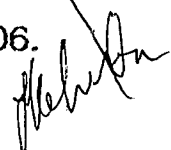
31-3-06

No Reply has been
filed.

my

I have heard Mr. S. Huda learned
counsel for the applicant and Dr. J. L.
Sarkar learned counsel for the Railways.

When the matter came up for hearing
Mr. S. Huda learned counsel for the
applicant submits that larger issue is
involved regarding qualifying service
of the applicant. I am of the view that
the application is to be admitted. Admit.
Post the matter on 4.4.06.



4.4.06.

The counsel for the respondents would like to have file the written statement. Let it be done. Post the matter on 3.5.06.

Vice-Chairman

lm

3.5.2006

Mr.S.Huda, learned counsel for the applicant is present. Further time is sought to file reply statement on behalf of Railways. Let it be done. post on 17.5.2006.

Vice-Chairman

bb

17.5.2006

When the matter came up today before this Tribunal Mr. S. Huda, learned counsel for the applicant submitted that the relief, as prayed for in the O.A., has already been granted by the respondents vide order dated 1.5.2006. He has produced a copy of the said order before me. Registry is directed to keep a copy of the said order in file. Mr. Huda submits that since the relief has already been granted by the respondents, applicant does not want to press the O.A. further and hence prays for permission to withdraw the case.

The applicant is permitted to withdraw the O.A. and hence the O.A. is dismissed as withdrawn. Liberty is granted to the applicant for agitating for further relief, if any, to be pursued in appropriate forum.

Vice-Chairman

bb

2-5-06

No. Wls has been filed.

Power has been filed by Dr. M. Soma.
N.S.
4.5.06

16-5-06

No Wls has been filed.

19.5.06

Copy of the order has been sent to the office for issue of the order to the applicant by post.

Recd.
M.C. 3075706
M.C. S. S. Adv.
M.C. Adv.

Shri Sarat Kr. Sarmah, OS/1

N.F. RAILWAY

No.E/254/32/(QG)

Office of the
General Manager(P)
Maligaon, Guwahati-11
Date 24 -04-06

To

- ✓ 1. Shri. Sarat Kr. Sarmah, OS/1 / S&AO/MLG
2. Smt Debjani Das, OS/1 / S&AO/MLG
3. Shri Pulin Ch. Das, OS/1/ S&AO/MLG
4. Shri Shriniwash Prasad, OS/1/S&AO/MLG

Thro :- S&AO/MLG

Sub :- Regarding selection for promotion to the post of Ch.OS in scale
Rs.7450-11500/- under statistical Branch.

Ref :- Your joint appeal dated 09-05-2005

The joint appeal dated 09-05-05 submitted by you has been examined by the competent authority, it is informed that the selection for the post of Ch.OS in scale Rs.7450-11500/- for 2 (UR=1 & SC=1) posts were held on 18-02-05. In the said selection, Smt. Nita Das(SC) was empanelled on own merit & adjusted against un-reserved point and Smt. Parul Das(SC) was empanelled on relaxed standard has been adjusted against SC point.

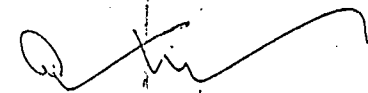
The following incumbents were promoted in the selection held time to time are as under :-

1. Shri W.Heck(ST)
2. Shri N.D.Sangma (ST)
3. Smt N.Basumatary (ST)
4. Smt J.Hazarika Kalita (SC)
5. Shri T.Saikia (ST)

The above 4 incumbents(SL No. 1 to 4) were promoted on their own merit and adjusted against unreserved point as per Para-1 of Railway Board's letter No.99-E(SCT)1/25/13 dated 07-08-02 and Shri T.Saikia(ST) against reserved point. As the above 4 reserved candidates were promoted on their own merit there is no cross of limit of 50% in the category of Ch.OS vide para-IV of the said Rly.Bd's letter mentioned above.

Moreover, no where it is laid down that only one member of selection committee can be from the reserved community. There is no bar to constitute a selection board with all member of SC/ST community.

This is for your information.


(A.K.ROY)
Sr.personnel Officer/Recd
For General Manager(P)

Smt. Nita Das (SC)

N.F. RAILWAY

Office Order

Smt. Nita Das (SC), OS/I in scale Rs. 6500 - 10,500/- under S&AO/MLG who have been empanelled for promotion for the post of Chief office Supdt. in scale Rs. 7450-11500/- vide this office Memorandum No.E/254/32(QG) dated 04-05-2005 is hereby promoted temporarily to officiate as Chief office Supdt. in scale Rs. 7450-11500/- and posted in S&AO/MLG's office against an existing vacancy with immediate effect.

The staff concerned may be asked to submit her option for fixation of pay on the date of next increment, if benefited within one month from the date of issue.

This issues with the approval of competent authority.

(R.Narzary)
Sr. Personnel Officer/RP
For General Manager(P)

No.E/254/32/(QG)

Date 04-05-06

Copy forwarded for information & necessary action to :-

1. FA&CAO/MLG
2. S&AO/MLG
3. APO/Bill
4. OS/Bill (statistical)
- ✓ 5. Staff Concerned
6. P/case at office


For General Manager(P)
N.F.Railway, Maligaon

To

The Statistics & Analysis Officer
N.F.Railway , Maligaon.

Sir,

Sub : Joining report for the post of COS in
scale of Rs. 7450-11500/-.

In terms of GM(P)/MLG's office order No. E/254-32(QG) dated 01.05.06 I
heroby assume the charge of COS from 01.05.06 against the existing vacancy
and posted in S & AO/MLG.

This is for your kind information and necessary action please.

Dated : 01-05-06.

Yours faithfully,

Nita Das

(NITA DAS)
OS-I

Statistical Branch/Maligaon.

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CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

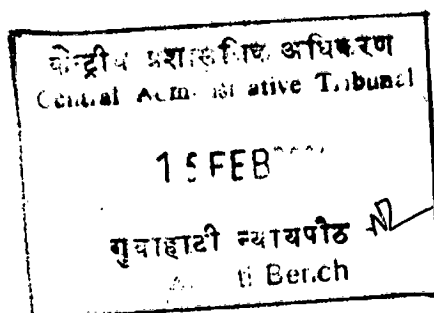
ORIGINAL APPLICATION 43/06

1. a) Name of the Applicant:- *one Smti Nita Das*
b) Respondents :- Union of India & Ors
c) No. Of applicant:- *one*
2. Is the application in the proper form :- YES/NO.
3. Whether name & Description and address of all the papers been furnished in cause title:- YES/NO.
4. Has the application been duly signed and verified: YES/NO.
5. Have the copies duly signed :- YES/NO.
6. Have sufficient number of copies of the application been filed:- YES/NO.
7. Whether all the annexures parties are impleaded:- YES/NO.
8. Whether English translation of documents in the Language:- YES/NO.
9. Is the application is in time :- YES/NO.
10. Has the Vakalatname/MEMO of Appearance/Authorisation filed:- YES/NO.
11. Is the application by IPO/ED/FOR Rs. 50/-: *266 319181 dt 8-2-06*
12. Has the application is maintainable :- YES/NO.
13. Has the impugned order original duly attested been filed:- YES/NO.
14. Has the legible copies of the annexures duly attested filed:- YES/NO.
15. Has the Index of documents been filed all available:- YES/NO.
16. Has the required number of enveloped bearing full address of the respondents been filed :- YES/NO.
17. Has the declaration as required by item 17 of the form:- YES/NO.
18. Whether the relief sought for arises out of the Single:- YES/NO.
19. Whether the interim relief is prayed for :- YES/NO.
20. In case of condonation of delay is filed is it supported:- YES/NO.
21. Whether this case can be heard by ~~SINGLE BENCH~~/DIVISION BENCH:
22. Any other points :-
23. Result of the scrutiny with initial of the Scrutiny Clerk:-

This application is in form.

L.N. OFFICER

N. J. Das
15-2-06
1/e DEPUTY REGISTRAR



BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL,

GUWAHATI BENCH, GUWAHATI.

ORIGINAL APPLICATION NO. 43 OF 2006

SMTI NITA DAS ...

.... **PETITIONERS.**

-VERSUS-

1. The General Manager,

N.F.Railways and others

.... **RESPONDENTS**

SYNOPSIS

This Original Application has been filed with the prayers that this Hon'ble Tribunal may be pleased to admit his application, call for the records of the case, issue notice to the Respondents to show cause as to why a direction should not be issued to them directing them to dispose of the appeal/representation dated 19.7.2005 and 17.11.2005 (Annexures-4 and 5) and further be pleased to direct the Respondents to allow the applicant to join in the promotional post of Chief O.S. in implementation of the approved list of promotees dated 4.5.2005 (Annexure-3) for the ends of justice..

FILED BY -

ARai
(ABDUL HAI)
ADVOCATE.

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL,

GUWAHATI BENCH, GUWAHATI.

ORIGINAL APPLICATION NO. 43 OF 2005

1. SMTI. NITA DAS,

APPLICANT.

-VERSUS-

1. The General Manager,

N.F. Railways, Maligaon, Guwahati-11 and others

RESPONDENTS.

LIST OF DATES

<u>Sl. No.</u>	<u>Date</u>	<u>Partuulars</u>	<u>Annexures</u>
1.	13.6.1972	Applicant joined service	
2.	14.9.2001	Applicant was promoted to OS-I	1
3.	5.1.2005	Applicant was noticed for test	2
4.	4.5.2005	Approved list of promotees	3
5.	19.7.2005	Appeal filed by Applicant	4
6.	17.11.2005	Appeal filed by Applicant	5

Filed by -

Ahai
(A. HAI)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL,

GUWAHATI BENCH, GUWAHATI.

ORIGINAL APPLICATION NO. 43 OF 2005

1. SMTI. NITA DAS,

APPLICANT.

-VERSUS-

1. The General Manager,

N.F. Railways, Maligaon, Guwahati-11 and others

RESPONDENTS.

I N D E X

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3.	Verification	13
4.	Annexure-1	14
5.	Annexure-2	15
6.	Annexure-3	16
7.	Annexure-4	17
8.	Annexure-5	18

Filed by -

A. H. A. I.
(A. H. A. I.)

Advocate.

Nita Das
Filed by
A. Das
Advocate
10-2-2005

1

**BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL,
GUWAHATI BENCH, GUWAHATI.**

ORIGINAL APPLICATION NO. 43 OF 2005

IN THE MATTER OF:

An application under Section 19 of
the Central Administrative Tribunal
Act, 1985.

-AND-

IN THE MATTER OF:

**1. SMTI. NITA DAS,
Wife of Shri Dimbeswar Das,
presently working as OS-I under
S & AO, Maligaon,
Guwahati-11**

APPLICANT.

-VERSUS-*Union of India Represented by*

1. The General Manager,

N.F. Railways,

Maligaon, Guwahati-11

2. The General Manager (P),

N.F. Railway, Maligaon,

Guwahati-11.

3. The Senior Personnel Officer (NG),

N.F. Railway, Maligaon,

Guwahati-11.

RESPONDENTS.**DETAILS OF THE CASE/APPLICATION:**

**(i) PARTICULARS OF THE ORDER ETC. AGAINST
WHICH THE APPLICATION IS MADE:**

The application is directed praying for a direction to the Respondents to implement the memorandum of selection for promotion dated 4.5.2005 to the post of Chief O.S. in the scale of pay of Rs.7,450 – 11,500/- circulated by the ^{sr}Personnel ^{off. cen.} (NG) on behalf of the General Manager (P), N.F.Railways, Maligaon, Guwahati-11 whereby the present Applicant has been empanelled for promotion to the post of Chief O.S.

(2) JURISDICTION :

The Applicant declares that the subject matter involves in the application, redressal of which is prayed for, is very much within the jurisdiction of this Hon'ble Tribunal for judicious adjudication of the grievances of the Applicants

(3) LIMITATION :

The applicant declares that this application is filed within the time limit prescribed under Section 21 of the Administrative Tribunal Act, 1985 for filing such application.

(4) FACTS OF THE CASE:

(I) That the applicant begs to state that she has been working on and from 13.6.1972 in different capacities and thereafter she had been promoted to the post of OS-I, on 14.9.2001, which she is presently holding.

A photocopy of the seniority list prepared by the Office is annexed herewith and marked as **Annexure-I** to this Original Application.

(II) That the applicant begs to state that on 5.01.2005, the Applicant had been directed by the Respondent authority to sit in a selection test for promotion to the next higher grade, i.e., Chief O.S. in the scale of pay of Rs. 7,450 – 11,500/- in the Statistical Branch and in compliance of the direction issued by the authority she had appeared in the selection test. Thereafter in the selection test, she had been duly selected for promotion to the post of Chief O.S. in the Statistical Branch along with one another

candidate and her name for promotion to the post of Chief O.S.

had also been approved by the competent uthority on 4.5.2005. But till date she has not been promoted though a post of Chief O.S. has been lying vacant in the Statistical Branch of the N.F.Railways, Maligaon, and as such, she filed an appeal on 19.7.2005 before the General Manager (P), N.F.Railways, Maligaon through proper channel requesting to pass an order for promotion to enable her to join in the promotional post of Chief O.S. in the S & AO/MLG/HQ, which has been lying vacant since November, 2004.

(III) That the Applicant begs to state that as there was no response to the appeal filed by the applicant on 19.7.2005 before the Respondent concerned, the Applicant filed another Appeal with reference to the earlier one through proper channel praying for allowing her to join in the post of Chief O.S. in the Statistical Branch of the N.F.Railways, which has also not been attended to by the Respondent concerned.

A copy of the Circular/Notice dated 5.01.2005 asking the Applicant to sit in selection test for

Nirala Das 18

promotion to the post of Chief O.S., a copy of approval list of promotees dated 4.5.2005, a copy of the Appeal filed by the Applicant dated 19.7.2005 and a copy of the Appeal dated 17.11.2005 are annexed herewith and marked as **ANNEXURES - 2, 3, 4 AND 5** respectively to this Original Application.

The Applicant begs to reserve the right to produce more documents relevant to service of the Applicant before this Hon'ble Tribunal as and when those are made available, if so advised.

(IV) That the Applicant begs to state that the administration of the N.F.Railways has been ignoring the specific instructions of the Railway Board's Circulars in the matter of promotion and the authority violates the Rules by not promoting the Applicant even though her name being approved for promotion to the post of Chief O.S.

Nisha Das 17

(V) That the applicant further begs to state that the action of the Respondents in not implementing the Annexure-3, i.e., the approval list of promotees, is malafide, unconstitutional, discriminatory, without jurisdiction. The inaction of the Respondent concerned to dispose of the appeals/representations filed by the Applicant is in cheer violation of the principles of natural justice and the procedure established by law. As the aforesaid approval list of promotees dated 4.5.2005 (Annexure-3) is valid and prepared without any defect, the authority is duty bound to implement the same allowing the Applicant to join in the promotional post of Chief O.S. for the ends of justice.

(VI) That the Applicant begs to pray that the Respondents may be directed to implement the approval list of promotees dated 4.5.2005 (Annexure-3) on the grounds stated hereinabove.

(5)RELIEF SOUGHT FOR AND THE GROUNDS :

(a) For that the approved list of promotees dated 4.5.2005 (Annexure-3) is a valid document without any

defect being prepared by the authorities after due compliance of the procedures laid down by the norms/rules/guidelines, and as such, the approved list of promotees dated 4.5.2005 (Annexure-3) is liable to be implemented for the ends of justice by directing the Respondents to promote the Application to the post of Chief O.S.

(b) For that if the approved list of promotees dated 4.5.2005 (Annexure-3) is not implemented then there will be a cause of injustice to the Applicant and would occasion miscarriage of justice and there will be an irreparable loss and injury on the part of the applicant due to no fault of her, and as such, it is a fit case where your Lordship may be pleased to pass an order directing the Respondents authority to allow the applicant to join in the promotional post of Chief O.S.

(C) For that the Respondent authority should have considered the appeal/representations of the applicant dated 19.7.2005 and 17.11.2005 (Annexures-4 & 5). But the aforesaid appeal/representations have not been

disposed of and are lying pending without any action, which is in violation of the principle of natural justice and the procedure established by law

and in violation of the provisions of Articles 14 and 21 of the Constitution of India, and as such, your Lordship may be pleased to pass an order directing the Respondent authority to implement the approved list of promotees dated 4.5.2005 (Annexure-3).

(6) GROUND OF EXHAUSTION OF REMEDY, IF ANY :

The applicant had already filed appeal/representations dated 19.7.2005 and 17.11.2005 (Annexures-4 and 5) before the authority concerned claiming promotion on the basis of the approved list of promotees dated 4.5.2005 (Annexure-3) brought out by the competent authority and thus the applicant had exhausted all the remedies by filing appeal/representations before the Respondent-authority concerned.

(7) MATTER NOT PREVIOUSLY FILED OR PENDING IN ANY OTHER COURTS :

The applicant declares that she has not filed any suit nor any writ petition before any Court nor any such suit nor writ petition is pending anywhere.

(8) INTERIM ORDER PRAYED FOR:

Pending final disposal of the Original Application, this Hon'ble Tribunal may be pleased to direct the Respondents to consider and dispose of the appeal/representations dated 19.7.2005 and 17.11.2005 filed by the applicants to implement the approved list of promotees dated 4.5.2005 (Annexure-3) allowing the applicant to join in the promotional post of Chief O.S.

(9) RELIEF SOUGHT FOR :

It is, therefore, prayed that your Lordships may be pleased to admit this application, call for

the records of the case, issue notice to the Respondents to show cause as to why a direction should not be issued to them directing them to dispose of the appeal/representation dated 19.7.2005 and 17.11.2005 (Annexures-4 and 5) and further be pleased to direct the Respondents to allow the applicant to join in the promotional post of Chief O.S. in implementation of the approved list of promotees dated 4.5.2005 (Annexure-3) for the ends of justice.

(10) PARTICULARS OF THE I.P.O.

I.P.O. No. - 264 319181

Date - 8.2.06

Payable at - Guwahati.

(11) LIST OF DOCUMENTS:

As stated in the Index.

VERIFICATION

I, Smti. Nita Das, wife of Shri Dimbeswar Das, aged about 54 years, presently working as O. S.1 under S & A.O., N.F. Railways, Maligaon, Guwahati-11 in the district of Kamrup, Assam, by profession as stated herein above, do hereby verify that the statements made in this application are true to my personal knowledge, information and belief.

I sign this verification on this the 15th day of February, 2006 at Guwahati.

Nita Das.

-14- **Northeast Frontier Railway**

Provisional Seniority list OS/I in scale Rs. 6500-10500/- of Statistical Branch as on 01/04/2005

OS/I in scale Rs. 6500-10500/-

SN	Name	Community	Designation	Working Place	Scale	DOB	DOA	DOP	Whether Confd Offg	Remarks
1	Sri Sarat Kr. Sarma	UR	OS/I	S&AO/MLG	6500-10500	01/02/52	13/06/72	14/09/01	Confid	
2	Smt Nita Das	SC	OS/I	S&AO/MLG	6500-10500	21/01/61	27/05/82	14/09/01	Confid	
3	Smt Debajani Das	UR	OS/I	S&AO/MLG	6500-10500	19/01/61	28/08/82	05/04/02	Confid	
4	Pulin Ch. Das	UR	OS/I	S&AO/MLG	6500-10500	01/10/60	29/04/85	01/05/02	Confid	
5	Bapi Basu	UR	OS/I	S&AO/MLG	6500-10500	30/12/57	21/08/85	20/05/03	Confid	
6	Jagdish Kr. Guhatri	UR	OS/I	S&AO/MLG	6500-10500	27/01/58	23/08/85	20/05/03	Confid	
7	H.K. Barua	UR	OS/I	S&AO/MLG	6500-10500	30/12/50	19/05/76	01/11/03	Confid	
8	Smt Kusum Devi Saikia	UR	OS/I	S&AO/MLG	6500-10500	01/03/56	08/08/83	01/11/03	Confid	
9	Smt. Amulya Kumar	UR	OS/I	S&AO/MLG	6500-10500	01/07/61	29/04/85	01/11/03	Confid	
10	Smt. Priiti Dutta	UR	OS/I	S&AO/MLG	6500-10500	19/05/50	29/06/79	01/11/03	Confid	
11	Sekhar Dutta	UR	OS/I	APDJ	6500-10500	01/11/52	08/10/79	27/09/04	Confid	
12	P.R. Sonowal	ST	OS/I	TSK	6500-10500	01/03/60	29/04/88	27/09/04	Confid	
13	Srinewas Prasad	SC	OS/I	S&AO/MLG	6500-10500	01/01/53	16/02/79	27/09/04	Confid	
14	Miss Parul Das	SC	OS/I	S&AO/MLG	6500-10500	21/02/64	16/04/84	27/09/04	Confid	

17/4/05
(N.N. Thakur)
SPO/NG

for General Manager (P)

Mailgaon, Dated 19/04/2005

No. E/255/110(Q) Pt. II

Copy forwarded for information and necessary action to :-

1. DRMP/KIR, APDJ, LMG, TSK, RNY
2. S&AO/MLG
3. Incharge Stat Cell/ LMG, APDJ, TSK
4. The General Secy/NFRMU/PNO and NFRMU/PNO
5. Staff screened

NOTE :- Any representation which the staff may advise to make regarding position of the seniority list should be submitted to this office within the month from the date of issue of this seniority list. No representation after the lapse of date will be entertained.

for General Manager (P)

certified to be
true copy
A.R. ai
20/4

ANNEXURE- 2.

NORTHEAST FRONTIER RAILWAY.

No.E/254/32 (Q).

OFFICE OF THE
GENERAL MANAGER(P)
MALIGAON,
GUWAHATI-11.

Dated 5.1.2005.

To

SEAO /Maligaon.

Sub :- Selection for filling up of 2(two)posts
of Chief OS in scale Rs.7450-115000/- in
statistical.

It has been decided to held a selection for filling
up of 2(tw)) posts of Chief OS in scale Rs.7454-11500(R
(UR-1 &SC-1)in statistical Branch. The selection will be
conducted in the shape of Written test only. The date.of
the selection as Scheduled to be held are as under.

1. Written Test : 18.2.2005.
2. Absentee Test : 25.2.2005.
3. Venue : FA & CAO Conference Hall.

As such the following OS/1 in scale Rs.6500-10500/-
in order of seniority may be advised to keep them selves
in readiness and directed to appear in the above written
test on 18.2.05

(GR-Candidate.)

1. Sri Sarant Sarma (UR) OS/1 S & A/Maligaon.
2. Smti.Debjani Das (UR) OS/1 -do-
3. Sri Pulkn Ch.Das(UR) OS/1 -do-

(SC-Candidate).

1. Smti. Nita Das (SC) OS/1 -do-
2. Sri Srinewas Prasad(SC)OS/1 -do-
3. Miss Parul Das (SC) OS/1 -do-

If any staff is on leave/sicklist on outside
Official duty may be informed accordingly.

Imp.
T.C.O. General,
inform the office concerned.
21.1.02
T.C.O.

Sd/- N.N.Thakur,20.01.05
Senior Personnel Officer (NG)
for General Manager (P) MLG.

certified to be
true & correct
Dr.

-16-

SdA O/ML 26
Am-3

294
05/05/05

NORTHEAST FRONTIER RAILWAY (Statistical)

MEMORANDUM

In the "Selection (Written Test)" held on 18-2-03 for the post of Chief OS in scale Rs. 7450-11500/- of Statistical Branch, the following candidates on being found qualified have provisionally been empanelled for promotion to the post of Chief OS in Scale Rs. 7450-11500/-

S.No.	Name & Designation	Place of Working.	Remarks.
1.	Smt. Nita Das (SC) OS/1	S&AO/I.L.G.	Qualified against 'UR' post.
2.	Miss Parul Das (SC, OS/1	S&AO/MLG.	

The Panel has been approved by the competent authority on 2-5-2005.

(N. N. Thakur)
Sr. Personnel Officer (NG)
for General Manager (P) Maligaon.

NO:E/254/32(QG) Maligaon, dt. 4 -05-2005

Copy forwarded for information necessary action to:-

1. FA&CAO/Maligaon.
2. S&AO/Maligaon.
3. Staff concerned . Incharge/ Statis. Cell/BPB, LMG, APDJ, KIR, TSK.
4. P/Case.

for General Manager (P) Maligaon.

General Secy
05.05.05
certified to be
true copy
04.05.05
Sd/- P. 04/05

To,

Dt. 19.07.05

The General Manager(P),
N.F.Railway,
Maligaon

(Through Proper Channel)

Sir,

Sub : Prayer for posting of Chief OS against existing vacancies at
Statistical Branch, Maligaon office.
Ref : Memorandum No. E/254/32/Q-4 dt. 04.05.2005

With reference to the above I the undersigned, most respectfully state the following for your information and necessary order please.

That Sir, written test was held on 18.02.05 for the empanelled of candidates for the post of Chief OS and in this test, my name Smt. Nita Das(SC), OS-I S & AO/MLG qualified against 'UR' post were empaneled by the competent authority on 02.05.05.

That Sir, it appears that one post of Chief OS has been lying vacant in the S & AO/MLG/HQ's office since November/2004 and till now no arrangement has been initiated to man the vacant post.

In view of the facts and circumstances stated therein before, I pray -

- i) To absorb undersigned in the post of Chief OS against the existing vacancy lying at S & AO's office, Maligaon at the earliest.

For this act of greatness and kindness I shall remain ever grateful to you.

Yours faithfully,

Smt.Nita Das, OS-I

Copy to :

- 1) Zonal Secretary, All India SC & ST Employees' Association - for information and needful please.
- 2) General Secretary, N.F.Railway, Mazdoor Union, Maligaon - for his information and personal intervention in this regard.
- 2) General Secretary, N.F.Railway Mazdoor Union, Maligaon(Women Branch).

Nita Das

1) Smt. Nita Das, OS/I

certified to be
true copy
of
the
original

To

Dt. : 17.11.2005

The FA & CAO
N.F. Railway,
Maligaon.

(Through proper channel)

Sir,

Sub : Prayer for posting of Chief OS against existing
vacancies at Statistical Branch, Maligaon office.
Ref : Memorandum No. E/254/32/Q-4 dt. 04.05.2005.

With reference to the above I the undersigned, most respectfully state the following for your information and necessary order please.

That Sir, written test was held on 18.02.05 for the empanelled of candidates for the post of Chief OS and in this test, my name Smt. Nita Das(SC), OS-I, S & AO/MLG qualified against "UR" post were empanelled by the competent authority on 02.05.05.

That Sir, it appears that one post of Chief OS has been lying vacant in the S & AO/MLG/HQ's office since November/2004 and till now no arrangement has been initiated to man the vacant post.

In view of the facts and circumstances stated therein before, I pray -

- i) To absorb undersigned in the post of Chief OS against the existing vacancy lying at S & AO's office, Maligaon at the earliest.

For this act of greatness and kindness I shall remain ever grateful to you.

Yours faithfully,

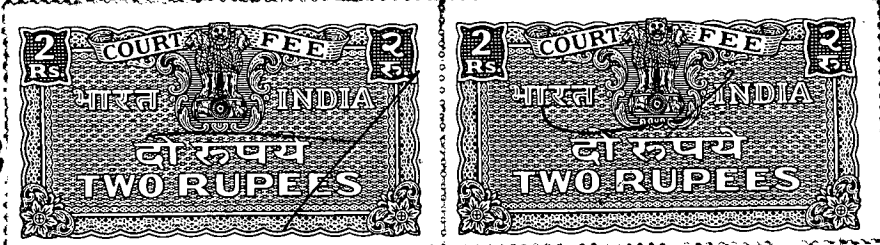
Nita Das

(NITA DAS)
OS-I

cert. find to be
true
Shai
Dir.

SL No. 37723

DISTRICT:



IN THE GAUHATI HIGH COURT

[THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA, MIZORAM AND ARUNACHAL PRADESH]

Nita Das

O.A. NO 43 OF 2021

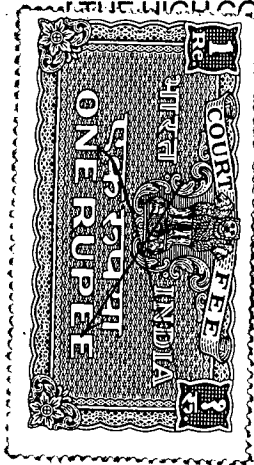
Smt. Nita Das

VERSUS

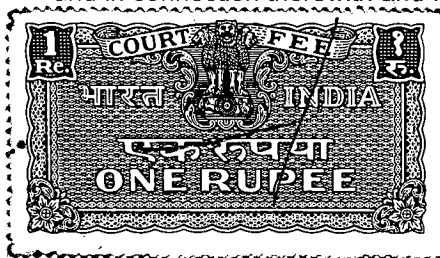
The B.M.F.Railways

APPELLANT
PETITIONER

RESPONDENT
OPPOSITE-PARTY



Know all men by these presents that the above named P. L. Bismar
do hereby nominate, constitute and appoint Sri/Smti Suman and Smta. A. Hai
Lipika Devi Advocate and such of the undermentioned Advocates as shall
accept this Vakalatnama to be my/our true and lawful Advocates to appear and act for me/us in the matter noted above
and in connection therewith and for that purpose to do all acts whatsoever in that connection including depositing or
out papers, deeds of composition etc. for me/us and on my/our behalf and I/We agree
one by the said Advocates as mine/ours for all intents and purposes. In case of non-
I, no Advocate will be bound to appear and act on my/our behalf.



hereunto set my/our hand on this 1st Day of Feb/2021

N. M. LAHIRI (Sr. Adv.)	K.R. PATHAK (Sr. Adv.)	D.C. MAHANTA (Sr. Adv.)	K.K. BHATRA
B. M. GOSWAMI (Sr. Adv.)	BHUBANESWAR KALITA (I)(Sr. Adv.)	T.C. KHATRI (Sr. Adv.)	R.P. SHARMA (Sr. Adv.)
J.P. BHATTACHARJEE (Sr. Adv.)	B. R. DAS (Sr. Adv.)	MS. BINOYA DUTTA	S.C. BISWAS
D.C. SHARMA	S.P. DEKA	BHABATOSH BANERJEE	P.C. RAYMEDHI
B. K. GOSWAMI (Sr. Adv.)	D.R. GUHA	R.K. JAIN	UTPAL DAS (I)
A. M. MAZUMDAR (Sr. Adv.)	S.A. LASKAR	G.K. BHATTACHARYYA (Sr. Adv.)	DR S. S. HARLALKA
P. K. BARUA (Sr. Adv.)	SAUKAT ALI (Sr. Adv.)	PRANABANANDA PATHAK (Sr. Adv.)	D.R. GOGOI
S. N. BHUYAN(Sr. Adv.)	B. K. ACHARYYA	DR H. N. DAS (Sr. Adv.)	KHAIRUL BASAR
J. K.BARUAH(Sr. Adv.)	MS. USHA BARUAH	B. C. MALAKAR	A.S. CHOUDHURY (Sr. Adv.)
ANIL SARMA(Sr. Adv.)	N.C. DAS (Sr. Adv.)	SAMSUL HUDA	DINDAYAL AGARWALA
B.K. DAS(Sr. Adv.)	A.K. BHATTACHARYYA (Sr. Adv.)	BHADRESWAR TANTI	KAMAL AGARWAL
M. A. LASKAR(Sr. Adv.)	A. B. CHOUDHURY (Sr. Adv.)	N.N. SARMA	MD. SAMNUR ALI
DR S.N. CHETIA	T.S. DEKA (Sr. Adv.)	JANARDAN DAS	JOYDEV CH. DAS
A.S. BHATTACHARJEE (Sr. Adv.)	K. P. SARMA (Sr. Adv.)	CHAITANYA BARUAH (Sr. Adv.)	V. K. BHATRA
A. R.BANERJEE (Sr. Adv.)	B. P. BORAH (Sr. Adv.)	A.C. SARMA	A.C. BORBORA (Sr. Adv.)
D.K. HAZARIKA (Sr. Adv.)	H. K. SARMA	N.Z. AHMED	P.K. KALITA
N.N. SAIKIA(Sr. Adv.)	PRABIN BARTHAUR (Sr. Adv.)	N.C. PHUKAN	SAILEN MEDHI
J.M. CHOUDHURY(Sr. Adv.)	M.C. BARTHAUR	MUNIN (GAUTOM) SARMA	MRS. M.B. DUTTA CHOUDHURY
P.K. GOSWAMI (Sr. Adv.)	P.C. GAYAN	FAIZNUR ALI	P.C. GOSWAMI
P.G. BARUAH (Sr. Adv.)	C.K. SHARMA BARUA (Sr. Adv.)	D.K. KAKATI	APURBA SARMA (I)
C.R. DE (Sr. Adv.)	ANUP KR. DAS	G.N. SAHEWALLA (Sr. Adv.)	K.H. (SALIM) CHOUDHURY (Sr. Adv.)
D. K. BHATTACHARYYA (Sr. Adv.)	DR Y.K. PHUKAN (Sr. Adv.)	G. K. JOSHI (Sr. Adv.)	A.K. PURKAYASTHA
D.K. TALUKDAR (Sr. Adv.)	DIBAKAR GOSWAMI	A.A. MIR	ASHIS DAS GUPTA
R.P. AGARWALA (Sr. Adv.)	BIJON CH. DAS (Sr. Adv.)	MS. REKHA CHAKRAVORTTY	L.P. SHARMA
D.P. CHALIHA (Sr. Adv.)	R.L. YADAV	MRS. JHARANA BORAH	VIJAY HANSARIA
MRS. K. DEKA	PRAFULLA ROY	S. N. SARMA (Sr. Adv.)	B. N. SARMA
BISHNU PRASHAD	A.C. BURAGOHAIN	MD. ABDUL MANNAN	J. L. SARKAR
S.S. RAHMAN	B.L. SINGHA	DILIP KR. DAS (Sr. Adv.)	R.C. SANCHATI
GOLAP SARMA	P.K. MUSAHARY	PRADIP KHATANIAR	J.P. BORA
S.R. BHATTACHARJEE (Sr. Adv.)	M.Z. AHMED (Sr. Adv.)	N. CHAKRAVORTY (Sr. Adv.)	SISHIR DUTTA
P.C. DEKA (Sr. Adv.)	R.P. KAKOTI	MRS K. YADAV	C.R. BORAH
BHARGAV CHOUDHARY	S.I. RASUL	DR B. P. TODI (Sr. Adv.)	P.K. GOSWAMI (I)
P.K. DAS	GURMOORTHY GOPAL	MRS. K. BHATTACHARYYA	N.S. DEKA
A.K. CHAUDHURI	B.K. GHOSE (Sr. Adv.)	A. K. BARPUJARI	M. SAHEWALLA
B. R. DEY (Sr. Adv.)	S. K. BARKATAKI	S.S. SHARMA (Sr. Adv.)	H.A. SARKAR
A.K. PHOOKAN (Sr. Adv.)	DR N. K. SINGHA	S. P. ROY	MRS. RUMA BORDOLOI
			B. K. JAIN

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 CHINMOY CHOWDHURY
 KAMAL NAYAK
 SK. N. MOHAMMAD
 D. C. CHAKRAVARTY
 GIRISH MISHRA
 JOGINDER SINGH (Sr. Adv.)
 ABU SHARIF
 B.B. NARZARI (Sr. Adv.)
 MD. ABDUL WAHED (Sr. Adv.)
 NASIMUDDIN AHMED
 MANORANJAN DAS
 DR GOBIND LAL
 B.C. PATHAK
 F.H. LASKAR
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 SAURAV KATAKI
 MD. ABDUL HAI
 GAUTAM UZIR
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 BENU DHAR DAS
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 APURBA KR. SHARMA
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 A.K. THAKUR
 A.C. MAHANTA
 MS. BHUMIKA CHOUDHURY
 DR A.K.G. THAKURIA
 D.K. MISRA (Sr. Adv.)
 DR A.K. SARAF (Sr. Adv.)
 DR R.C. BARPATRAGOHAIN
 MD. ALI SEIKH
 B.K. TALUKDAR
 NISHITENDU CHOUDHURY
 G.P. BHOWMIK
 MD. ABDUL HAKIM (I)
 UPENDRA NATH DAS
 P. K. GOSWAMI (II)

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 MS. KALYANI DEVI
 PARAMANANDA TALUKDAR
 MANABENDRA NATH
 MS. MONIDEEPA SARMA
 D.K. KOTOKY
 T. BIDYUT BIKASH
 S.B. SARMA
 S.K. SAHA
 YADAB DOLOI
 R.C. DAS
 P.K. TIWARI
 D.C. LAHIRI
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 MANOJIT BHUYAN
 RAMESH BARPUJARI
 MRS. NIRUPAMA SAIKIA
 JENAT MOLLAH
 PUSPA KT. BORA
 M.L. SHARMA
 MS. TRIBENI GOSWAMI
 R.K. MALAKAR
 BISWAJYOTI TALUKDAR
 ANIL CH. DUTTA
 SINGHNAD CHOUDHURY
 DILIP MOZUMDER
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 ZIAUL KAMAR
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 R. K. SAIKIA
 SUBRATA NATH
 DHANESH DAS
 H.N. GOSWAMI
 H.P. BARMAN
 MS. JYOTI TALUKDAR
 SACHIN KR. SHARMA
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 J.N. CHAKRAVARTY
 QZI. S. KUTUBUDDIN
 S.K. KEJRIWAL
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 JAGANNATH BARUAH
 MD. M. AHMED
 MS. B. K. DEVI GOSWAMI
 B.C. SARMA
 MS. J.D. ACHARYYA
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 K.K. PHUKAN
 B. DEVA GOSWAMI
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 MS. GITI KAKATI DAS
 MS. BAHARUN SAIKIA
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 D.C. KATH HAZARIKA
 MD. MOTIUR RAHMAN
 MS. DIPTI DAS
 M.K. JAIN
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 S.C. DUTTA ROY
 S.L. JAIN
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 MS. M. BUZARBARUAH
 MS. MRIDULA DEVI
 BHASKAR J. DUTTA
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 P.K. BARMAN

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 ASWINI THAKUR
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 A.K. SARKAR
 P.B. MAZUMDAR
 L.M. KSHETRY
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 A.F.G. OSMANI
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 MD. A. SABUR CHOUDHURY
 R. N. KALITA
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 MS. A. BHAGAWATI
 RANJAN BARUAH
 JNAN CH. NATH
 KR. DEEPAK DAS
 MONMOHAN TALUKDAR
 UPAMANYU HAZARIKA
 AMLAN DUTTA
 BILLAL HUSSAIN
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 MS. S. DEKA BARUAH
 MR. DIGANTA DUTTA
 MS. NILIMA DEVI
 SATYEN SHARMA
 RAM CH. SAIKIA
 UJJAL BHUYAN
 DIBAKAR SHARMA (I)
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 MS. MANJULI DEV
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 MS. G. D. MAZUMDAR
 JYOTIRMOY ROY
 ASHIS BHATTACHARJEE
 MS. PRANATI SHARMAH
 KHARGESWAR DAS
 H.K. BAISHYA
 BISWA NATH SHARMA
 CHANDAN DAS
 S.K. LAHKAR
 RASAMAY DUTTA
 MS. S. BAYAN ROY
 S. N. DEV NATH
 D.C. DUTTA
 MS. SNIGDHA BARUAH
 MRS. P.M. DUTTA
 PADMA KT. BORAH
 H.S. THANGKHIEW
 P. J. SAIKIA
 RAJ KR. AGARWALA
 KAMALESH K. GUPTA
 B. C. CHOUDHURY
 JAIRAM GIRI
 SANTANU BHARALI
 P.K. ROY
 MS. GOURI SINHA
 P.C. DEY
 K.K. NANDI
 R.N. PURKAYASTHA
 S.K. SINGH
 D.K. GOSWAMI
 R.K. JOSHI
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 MD. IQBAL HUSSAIN
 DEBJIT KR. DAS
 MS. A.D. THAKURIA
 MS. ANUBHA DAS

MS. NEELI BORDOLOI
 D.K. KOTHARI
 KALYAN BHATTACHARJEE
 DAYAL CH. BARMAN
 MS. R.L. GOGOI
 MD. K.A. MAZUMDAR
 U.C. BHATTACHARYYA
 TAYUM SON
 MS. R. DAS MOZUMDAR
 MS. SYEDA I.A. BEGUM
 A.S. NIJAMUDDIN
 RANJAN MAZUMDAR
 RAMEN DAS (I)
 N.N. OZAH
 S.K. PAUL
 MUKPERTIN
 DR A.C. PHUKAN
 M.C. DEKA
 PALLAV KATAKI
 S.C. KEYAL
 MS. S. B. BHUYAN
 SKH. MUKTAR
 APARESH CHAKRAVARTY
 MS. J. PHUKAN GOGOI
 GAUTAM BAISHYA
 SIDHARTHA BHATTACHARYYA
 M.P. SHARMA
 RANJIT DAS
 RAMESH GOENKA
 PHANIDHAR GOGOI
 MS. P.B. HATIKAKOTI
 MS. SUNITY SONOWAL
 MS. BABITA GOYAL
 BIMAL CHETRI
 PREM SHARMAH
 BISWAJEET GOSWAMI
 MRS. EVA KAKOTI
 T.C. CHUTIA
 V.K. CHOPRA
 S.K. SINGH
 C.T. JAMIR
 MALKIT SINGH
 H.K. SHARMA
 SUDAMA CHAUHAN
 U.K. BORTHAKUR
 MS. GEETA DEKA
 MS. N. DUTTA SHARMA
 MS. S. ADWANI
 P.J. PHUKAN
 MS. R. PATHAK BORAH
 MD. M. H. CHOUDHURY
 RAB HUSSAIN
 PALLABH BHOWMICK
 S.M. SARKAR
 S.K. GOSWAMI
 HARMOHAN TALUKDAR
 R.M. CHOUDHURY
 MASLIM GHANI
 J.C. BEZ
 BIJAN CHAKRABORTY
 A.B. ROY (Sr. Adv.)
 A.M. BUZARBARUAH (II)
 UTPAL RAJ SAIKIA
 L. NESSA CHOUDHURY
 DHIRAJ KR. SAIKIA
 J.K. MISRA
 BIPUL SARMAH
 MS. S. DAS BARUAH
 G.K. THAKURIA
 H. K. NATH
 RAFIQUIL ISLAM
 K.R. SURANA
 MS. L. CHENTALAPATI
 MS. D. DAS ROY
 ANUPAL DUTTA
 P.K. ROYCHOUDHURY
 K.C. MAHANTA
 B. C. TALUKDAR

R.K. DAS (Sr. Adv.)
 PRABIR CHOUDHURY
 KHAGEN GOGOI
 RAJESWAR SARMA
 T.G. BARUAH
 D.G. BARUAH
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 B.C. SAIKIA
 TAFAZZUL HUSSAIN
 TAUHIDUL ISLAM
 R.D. LAL
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 G.C. PHUKAN
 N.H. MAZARBHUYAN
 BIMAN BARUAH (Sr. Adv.)
 TONNING PERTIN
 BASARUDDIN AHMED
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 BIPLAV CHAKRABORTY
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 PRABIN MAHANTA
 H.K. MAHANTA
 M.M. RAY
 P.K. DAS
 MS. SOHELI SEAL
 MR. AJANTA TALUKDAR
 MRS. N. T. NATH
 NIRMALENDU SINHA
 MISS. Z. TSIBU KHRO
 MS. ANITA DEVI
 MRS. ANU BARUA
 MS. FATIMA AHMED
 NILUTPAL BARUA
 MS. B. DUTTA DAS
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 MS. S. BARPUJARI
 S.S. SAMADUR RAHMAN
 BISWAJIT PRASAD
 MS. M. PRADHAN
 A.K. JAIN
 MS. JYOTIMALA KONWAR
 MS. CHANDANA DEKA
 D.R. BORA
 H.R. KHAN
 SYED I. RAHMAN
 PARAMANANDA BORAH
 JAYANTA TALUKDAR
 MS. BONTI SARMA
 KULENDRA BHATTA
 MS. A. DEKA LAHKAR
 P.K. BARUAH (II)
 CHITTARANJAN GOSWAMI
 N.K. BARUA
 B.K. BAISHYA
 IFTE KHAR AHMED
 D.C. NATH
 MS. NILUFAR RAFIQUE
 ZAFAR IQBAL
 MS. MEGHAMALA SHARMA
 AJANTA SARMA
 ADIL AHMED
 MS. NANDITA MORAL
 MS. DEEPANJALEE DAS
 O.P. BHATI
 DR (MRS) P. CHAKRABARTY
 JAINUDDIN AHMED
 B. KARPUKAYASTHA
 SIDHARTHA SARMA
 A.K. DEY

S.K. MEDHI (I)
 MD. SHAMSUL ISLAM
 RATUL GOSWAMI
 JOYRAM SAIKIA
 BHUMIDHAR BARUAH
 DEVA KR. SAIKIA
 PRAN BORA
 DEBAJYOTI TALUKDAR
 MS. M.D.G. BARUAH
 BHABANI PHUKAN
 RAHMAN ALI
 DHIRENDRA KR. DAS
 R. K. BORAH
 ALOK VERMA
 HRISHIKESH SARMA
 A.R. SIKDAR
 NITYANANDA BARUAH
 N.K. NATH
 DR PAUL PETTA
 MS. ARIFA K. CHOUDHURY
 D.M. BORDOLOI
 BHABA KANTA GOSWAMI
 M.K. GARODIA
 MRS. R. PHUKAN SAIKIA
 J. N. SARMA
 HAMIDUR RAHMAN (I)
 KAMALESH SHARMA
 BISWADEV SINHA
 H.K. DAS
 B.D. KONWAR
 T.N. SRINIVASAN
 DILIP BARUA
 N.J. DUTTA
 J. K. BAISHYA
 MATHEJIM LINGGI
 MS. APARNA DEV
 AVIJIT ROY
 KRISHNENDU PAUL
 HALADHAR KALITA
 DIBAKAR GOSWAMI (II)
 MRS. N. DEVI SARMA
 C.R. DAS
 MS. ANJU TALUKDAR
 S. P. DEY
 MRS. INDRANI SARMA (I)
 MS. BHANU SENAPATI
 DEBASIS SUR
 MS. ANURUPA DEY
 D.C. BORAH
 R. K. PRADHAN
 SANTANU BHATTACHARYYA
 SATYAJEET SHARMA
 DEBA KR. DAS
 PRIYATOSH BHATTACHARJEE
 PARITOSH PURKAYASTHA
 MS. RINA BHATTACHARYYA
 DEBAJIT BHATTACHARJEE
 PRADIP DUTTA ROY
 M.K. MAJUMDAR
 B. M. CHOUDHURY
 SOUMITRA SAIKIA
 SYED MD. T. CHISTIE
 DR (MRS.) M. PATHAK
 MS. KALPANA BARUAH
 B.W. PHIRA
 S.R. RAVA
 MS. P.B. BHATTACHARJEE
 S.C. BHARALI
 MANOJ AGARWAL
 HAREN DAS
 MS. AJANTA NEOG
 ARNAB BISWAS
 SAHIDA BEGUM
 MONMOHAN GOSWAMI
 P.C. CHOUDHURY
 M.N. NATH
 MS. UMA CHAKRABORTY
 MS. JUTHIKA CHAKRABORTY

MS. S. SENAPATI
 MANAS SARANIA
 MRS. PRANITA CHOUDHURY
 DEVASHIS THAKUR
 MS. Z. ARA BEGUM
 K.C. SARMA
 SUMAN CHAKRABARTY
 ABRAR AHMED
 MS. SANGHAMITRA DOWERA
 PRASANTA KHATANIAR
 ANUP JYOTI SARMA
 S.C. CHAKRABORTY
 P.M. DASTIDAR
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 D.K. CHOMAL
 MS. ASHA JAIN
 MD. A.H. LASKAR
 AJIT DAS
 MS. REETUJA DUTTA
 S.K. TEWARI
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 M.K. SHARMAH
 B.C. KALITA
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 DINAMANI SARMAH
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 SOFIQUR RAHMAN
 UDAY J. SAIKIA
 PANKAJ KR. DEKA
 IMRAN H. LASKAR
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ISWAR CH. GOGOI
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SANTANU KR. DAS
MISS. DOLORINA PATHAK
SUBHRANGSU DHAR
PARAMA KUMAR GOGOI
MISS. GOPA SUTRADHAR
IKBAL AHMED
SANJIB GOGOI
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JAIDEEP PURKAYASTHA
ZAKIRUL AHSAN
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GITARTHA PATHAK
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SYED MUSFIQUR RAHMAN
PUSPENDRA KR. MEDHI
SANJIB KR. SINGHA
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MISS. MANISHA SHARMA
GAUTAM RAHUL
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ANIL GOHAIN
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MISS. MOON BARUAH
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SUBHAJIT BANIK
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MD. FARID U. BARBHUIYA
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SHUROT ZAMAL SHEIKH
SUMAN CHETIA
ALAKESH DEV SARMAH
RANJIT KR. GOSWAMI
JAKIR HUSSAIN SAIKIA
BHUPEN CH. PEGU
KUNTAL SHARMA PATHAK
DEEPAK KEJRIWAL
MISS. AMI SAIKIA

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MISS. MADHUSMITA BAISHYA
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ANOWAR HUSSAIN
ADITYA HAZARIKA
SHIMANTA NEOGI
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TAPAS DHAR
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MISS. SABINA YASMIN
KISHORE KR. HAZARIKA
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JONAB ALI AHMED
BHASKAR NATH
ALIN SARMA
KULA PD. GOGOI
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MD. JYOTSHNA ALI
JITU BORAH
MISS. BABITA DAS
MISS. RUNMANI DEKA
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RANJAN KR. BHARALI
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MISS. MEDHA LILA GOPE
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JAYABRATA SINHA
MISS. BIJAYA HAZARIKA
MISS. SUMITA CHOUDHURY
DEBAJIT BARUAH
MISS. DIPANJANA NANDI
ABDUL KASHIM TALUKDAR
BIKASH SARAF
MS. AMVALIKA MEDHI
BABUL KUMAR DAIMARI
MISS. IVALINA DEKA
SANJIB GOSWAMI
SABYASACHI P. CHOUDHURY
DEBA KUMAR BORDOLOI
MANINDRA CHANDRA DAS
MUL HOQUE AHMED
BATU KRISHNA BORAH
MISS. BANDITA DEY
MISS. JULI GOGOI
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HARINARAYAN SARMA

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NUR ISLAM
BABUL DEKA
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ATAL TEWARI
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NITESH BHATRA
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MISS. LIPIKA TALUKDAR
MISS. MEGHALI DEHINGIA
MISS. RIMLY BARUAH
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SULTAN AHMED
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ASHIM TALUKDAR
ABID ALI
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MISS. SUDAKSHINA KHANIKAR
ASHIMANTA GOSWAMI
ANIL SHARMA BHATRA
K. R. PATGIRI
DEBENDRA SAHARIA
RAJIB SARMA
MUSTAFA JAMAL QUADIR
MISS. MANASKANTA BARUAH
MISS. KAVITA K. JAIN
TAPAN RANJAN DAS
TRIDIB KALITA
MS. MAMONI ROY
SAIDUL ISLAM
MS. SHAMIMA BEGUM
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SHYAMAL AICH
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JAGADISH CH. GOGOI
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MUKUT CH. BHATTA
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OM P. AGARWAL
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TARUN BORA
MOTI RAJ ADHIKARI
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BISWAJIT BURAGOHAIN
MRS. BOBY G. BURAGOHAIN
MISS. SANGEETA BURAGOHAIN
NEEL KAMAL DEV NATH
MISS. DIPANNITA CHAKRABORTY
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MAINUL H. BARBHUYAN
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MISS BINITA BARUAH
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MISS KAMALA SINGHA
MISS ANUPAMA ROY
BISWAJIT CHAKRABORTY
MD. RAFIKUL ISLAM (III)
BINODAN TALUKDAR
MISS MINERVA BARTHAHUR
MISS NITU HAWELIA
RAHUL BEZBARUAH
ABU NASERUDDIN AHMED
SUMIT DAS
SANACHOWBA SINGHA
YUNUSH AHMED
MISS RITA DEVI
N. ANIX SINGH
BANDAN KR. KAR
BIKRAM MALAKAR
LALIT KR. MINDA
MD. FAJLEY K.R. AHMED
AMZAD HUSSAIN
PHANINDRA KALITA
JITEN PAYENG
MS. KABERI DEKA
PRADIP KR. KALITA (II)
SANTANU BORA
KARABI KALITA
MISS MANIKA CHOUDHURY
MISS RUMA DAS
RAFIKUL ISLAM (IV)
MASTER SHELM.
MRS. SUNITI KALITA
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DIGANTA BARMAN
SAMIR DA
ABDUL HASHEM KHANDAKER
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ASHIM KUAMR BARUAH
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PRATIM KR. CHAKRABORTY
MOHD. INAMUDDIN
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HIFZUL I. CHOUDHURY
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AMIT JALLAN
ISTIAQUE ALAM
RAJIB CHAKRABORTY
LASHMI N. DIHINGIA
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DEVJYOTI CHOUDHURY
PRIYANKU SUNDI
SUBRATA NATH (II)
MISS GITY KALITA
ROSHAN MALOO (JAIN)
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TAPAN ROY
MOINUL HOQUE ANSARY
MD. RAHMAT ALI (II)
MISS MARY GOGOI
IDRISH CHOUDHURY
MS. MINAKSHI BHATTACHARJEE
JYOTIRMOY PATOWARY
SHEELADITYA
MADHURYA MAHANTA
MISS SHEHNAZ RASUL
RASIDUL HUSSAIN
MISS ANJANA SINGHA
MD. ABUBAKKAR SIDDIQUE
ABDUL AWAL
SOHEL ALIM
JAHID M. A. CHOUDHURY
MISS JULFIYA BEGUM
MD. HOSNUL HOQUE
TRIDIB BAIDYA
SANTANU KR. SARKAR
PRASANTA S. DEKA
MS. BINITA SWARGIARY
MISS SNIGDHA DAS
ATANU GANGULY
BHARGAV SARMA
TALAT H. HAZARIKA
DIPAYAN DUTTA
GHANASHYAM DAS
NAYANJYOTI MEDHI
MS. MOON MOON LASKAR
DILIP DEY
MANOJ KR. SARMA (II)
MRS. JENNIFER ZAMAN

GURVINDER SINGH SODHI
MD. GIASH UDDIN
MS. JULIANA RAHMAN
MUSTAKIM RAHMAN
PRANJAL BORTHAKUR
BIPUL KR. DAS
ASHOK KR. BORAH (2)
MISS PALLAVI TALUKDAR
INDRAJEET SHARMA
SUKUMAR SARMA
NAYAN JT. SARMA
RITU BARNA DEKA
MS. MOMITA BARAH
MISS LIPIKA DEVI
RITURAJ BISWAS
MISS SEEMA CHAKRABORTY
SATYAJIT KR. SHARMAH THAKUR
DR MATIUR RAHMAN
MRS. P. DUTTA BUJARBARUAH
AMAL KALITA
MS. MANJU AGARWALA
MOBARAQUE HUSSAIN
PURBADRI BANERJEE
MRS. C. BARUAH TALUKDAR
ZAKIR HUSSAIN
MAZHARUL ISLAM
MRIDUL KR. BORAH
MRS. NANDITA NATH
MISS KALPANA TALUKDAR
BHUPEN KUMAR
MS. MITALI GOGOI
MISS RULI BARUAH
DIGBIJOY MANDAL
SANTANU PARASHAR
MS. MRINALEE BHUYAN
SWAPAN KUMAR DAS
MS. ALPANA SAIKIA
MISS NASHREEN AHMED
MISS NILAKSHI BARMAN
SAIKH MD. A. PAHLAVI
SHAH NEWAJ AHMED
MRS. ABHINANDITA CHAKRABARTY
MRS. NIBEDITA SARMAH
MANASH HALOI
MISS SUSMITA KANUNGOE
MS. TEENA SHARMA
MS. MANISHA SARMAH
MISS BIJU RANI KALITA
MISS BARASHA DAS

SAMUDRAGUPTA DUTTA
MISS KABITA GOSWAMI
RAJEEB KALITA
TRIDEEP BARUAH
MS. AFSANA IRFAN
MRS. DIKSHA H. BAROOWA
MS. TRIPTI PATOWARY
KRISHNA KT. DAS
NAYAN MONI HAZARIKA
ZAKIR HUSSAIN (II)
ABDUS S. AKAND
MRS. SABINA YESMIN (II)
MRIDUL MAHANTA
MRS. SONGITA MAHANTA
ABDUL GONI
TILAK RANJAN SARMA
MD. BAHARUL ISLAM (II)
MOHENDRA DEKA
MRS. BABLI DAS SARKAR
JONE KUMAR SENAPATI
IFTIQUER RAFIQUE
IDRISH ALI SHEIKH
MISS ELAKSHI DEKA
MD. ABDUL AWAL ALAMGIR
KAMAL KISHORE GOSWAMI
BHASKAR JYOTI DAS
BIBEKA NANDA GOGOI
DHRUBOJYOTI CHAKRABORTY
MS. ARUNDHUTI BARUAH
ARUNANGSHU DHAR
MS. SHABANA AZIZ CHOWDHURY
TAPAN RANJAN DEURI
MANOJ KR. SARMA (III)
MRIDUPAWAN GOSWAMI
AMLAN SARMA
MS. MADHURIMA DUTTA
AMIT GOYAL
DEBASISH SINGHA
YADAV PRAN DAS
JAGAT CHANDRA BORAH
ANGSHUMAN SARMA
MS. TINKU SOM
MD. IMRUL HASSAN
MS. APARAJITA BHUYAN
BHUPEN SARMA
BISHWAJYOTI PATHAK
AZIM HUSSAIN LASKAR

Received from the executant,
satisfied and accepted
Advocate (Sain Sultana)

Mr/Ms. Sainul Huda Advt. will lead
me/us in the case

Advocate

And Accepted

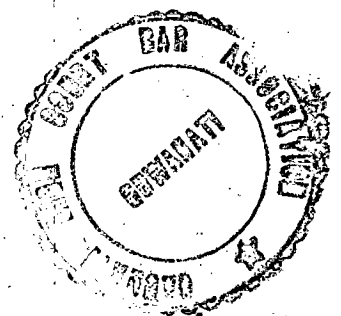
Advocate

And Accepted

Advocate

And Accepted

Advocate



From :

Mr. Abdul Hai,
Advocate,
Central Administrative Tribunal, Guwahati.

To

The S.C., Railways ,
Central Admn. Tribunal, Guwahati.

Dated, Guwahati, the th Feb..., 2006.

Sub : Original Application

Smt. Nita Das - Applicant

-Vs-

The G.M., NF Rlys and others- Respondents.

Dear Sir,

The Applicant abovenamed is going to file an Original Application before this Hon'ble Tribunal, a copy of which is enclosed herewith for your kind use. Please acknowledge receipt of the same.

With regards,

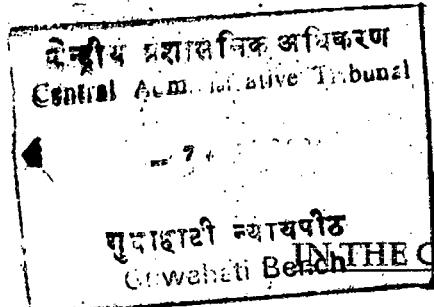
Yours sincerely,

Ah ai
(ABDUL HAI)

RECEIVED COPY.

Songita Mahanta
on behalf of B. Devi
Office the SC, NF Rlys 10/2/06

C.A.T, Guwahati.



VAKALATNAMA

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH.

OA No. 43 of 2006

Smt. Nita Das

.....Applicant

-Versus-

The General Manager, N.F. Railway, Maligaon & Ors

.....Respondent

I/We R. AAI VU, DY. CPO/HQ, F

of the Northeast Frontier Railway Administration, who is also ex-officio authorised to act for and on behalf of the Union of India as representing the Northeast Frontier Railway Administration do hereby appoint and authorised Shri/Smt. Dr. M.C. Sarma, Railway Advocate Guwahati to appear, act, apply, plead in and prosecute the above described suit/appeal/proceedings on behalf of the Union of India to file and take back document, to accept processes of the court to appoint and instruct counsel, Advocate or pleader, to withdraw and deposit moneys and generally to represent the Union of India in the above described suit/appeal proceedings and to do all things incidental to such appearing, acting, applying, pleading and presenting for the Union of India SUBJECT NEVERTHELESS to the condition that unless express authority in that behalf has previously been obtained from the appropriate officer of the Govt. of India, the said Counsel/Advocate/Pleader or any counsel, Advocate or Pleader appointed by him shall not withdraw or withdraw from or abandon wholly or partly the suit/appeal/claim/defense/proceedings against all or any defendants/respondents/appellants/plaintiffs/opposite parties or enter into agreement, settlement or compromise hereby the suit/appeal/proceedings is/are wholly or partly adjusted or refer all or any matter or matters arising out in dispute therein to arbitration PROVIDED THAT IN exceptional circumstances when there is not sufficient time to consult such appropriate officer of the Govt. of India and on omission to settle or compromise would be definitely prejudicial to the interest of the Govt. of India the said Pleader/Advocate or Counsel may enter into any agreement, settlement or compromise whereby the suit/appeal proceedings is/are wholly or partly adjusted and in every such case the said counsel/advocate/pleader shall record and communicate forthwith to the said officer the special reasons for entering into the agreement, settlement or compromise.

I hereby agree to ratify all acts done by the aforesaid Shri/Smt Dr. M.C. Sarma, Railway Advocate, Guwahati in pursuance of the authority.

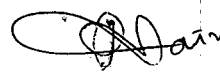
IN WITNESS WHERE OF THOSE presents are duly executed for and on behalf of the Union of India this _____ day of _____ 2006.

Accepted

Witness

26/4/06

(M.C. Sarma)
Rly. Advocate

 17/3

FOR AND ON BEHALF OF
G.M/N.F. RAILWAY, MALIGAON
GUWAHATI-11

Chief Personnel Officer
N.F. Railway Maligaon
Guwahati-11